

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/113 & 114/CAA/2017
NAME OF THE TRANSFEROR : SHITAL DEALERS PVT LTD
NAME OF THE TRANSFERRE : SRI VIJAYAA LAMINATES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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G.V. MOHAN KUMAR

Counsel for

Petitioner

Anchor

ORDER

Counsel for Petitioner present and submitted that O.L. report is awaiting and prayed for time. At request, time is enlarged. Put up on **09.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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